

**HIGH COURT OF UTTARAKHAND AT NAINITAL**  
**NOTICE**

No. 13/UHC/Admin.B/2024

Dated: 13 March, 2024

The following Advocate's Clerks are required to deposit fee as mentioned before their names for renewal / registration as Advocate Clerk for the year 2024-2025:

**Applications for Renewal of Registration:**

Sl. No.	Registration No.	Year	Name of the Advocate Clerk	Name of the Sr. Advocate/ Advocate	Registration to be renewed from	Fees ₹	Total ₹
1.	11/2010	2010	Sri. Kalyan Singh Jeena	Sri.Dinesh Gahaturi	01.04.024 to 31.03.2025	25/-	25/-
2.	16/2019	2019	Sri.Karan Kumar	Sri.R.C. Tamta	01.04.024 to 31.03.2025	25/-	25/-
3.	17/2019	2019	Sri. Shadab	Sri.Parikshit Saini	01.04.024 to 31.03.2025	25/-	25/-
4.	10/2021	2021	Sri.Vijay Kumar Arya	Sri.B.D. Pandey	01.04.024 to 31.03.2025	25/-	25/-
5.	02/2022	2022	SriKamal Kumar	Sri.Karan Anand	01.04.024 to 31.03.2025	25/-	25/-
6.	05/2022	2022	Sri.Rahul Lal Arya	Sri.Anil Kumar Joshi	01.04.024 to 31.03.2025	25/-	25/-
7.	03/2007	2007	Sri.Bal Krishan Pandey	Sri.Aditya Pratap Singh	01.04.024 to 31.03.2025	25/-	25/-
8.	09/2006	2006	Sri.Gopal Ram	Sri.Narendra Bali	01.04.024 to 31.03.2025	25/-	25/-
9.	08/2019	2019	Sri.Rahul	Sri.Vikas Kumar Guglani	01.04.024 to 31.03.2025	25/-	25/-
10	11/2016	2016	Sri.Rahul Kumar Walekar	Sri.Arvind Vashith	01.04.024 to 31.03.2025	25/-	25/-
11	42/2006	2006	Sri. Chandan Singh Bisht	Sri. M.C. Pant	01.04.024 to 31.03.2025	25/-	25/-
12	01/2009	2009	Sri.Deep Chandra Bhatt	Sri.Ashutosh Posti	01.04.024 to 31.03.2025	25/-	25/-
13	07/2003	2003	Sri.Sanjay Kumar chauhan	Sri.Arvind Vashith	01.04.024 to 31.03.2025	25/-	25/-
14	17/2014	2014	Sri.Harish Singh Dangwal	Sri.Sandeep Tandon	01.04.024 to 31.03.2025	25/-	25/-
15	15/2014	2014	Sri. Dinesh Pant	Sri.Bhuwan Bhatt	01.04.024 to 31.03.2025	25/-	25/-
16	14/2016	2016	Sri.Dayal Pant	Sri. Rajkumar	01.04.024 to 31.03.2025	25/-	25/-
17	04/2022	2022	Sri.Arjun Singh Jeena	Sri.Vikas Bahuguna	01.04.024 to 31.03.2025	25/-	25/-
18	06/2014	2014	Sri.Harak Singh Rautela	Sri. Siddhartha Singh	01.04.024 to 31.03.2025	25/-	25/-

Sl. No.	Registration No.	Year	Name of the Advocate Clerk	Name of the Sr. Advocate/ Advocate	Registration to be renewed from	Fees ₹	Total ₹
19	13/2009	2009	Sri.Sanjay Singh Bisht	Sri.Shobhit Saharia	01.04.024 to 31.03.2025	25/-	25/-
20	10/2016	2016	Sri.Ravi Singh Bisht	Sri. B.S. Negi	01.04.024 to 31.03.2025	25/-	25/-
21	03/2003	2003	Sri.Rakesh Kumar Pandey	Sri.Aditya Singh	01.04.024 to 31.03.2025	25/-	25/-
22	02/2020	2020	Sri.Rajan Upadhyay	Sri.Aditya Singh	01.04.024 to 31.03.2025	25/-	25/-
23	28/2009	2009	Sri.Anil Kumar	Sri.R.P.Nautiyal	01.04.024 to 31.03.2025	25/-	25/-
24	08/2013	2013	Sri. Gajendra Singh Mehra	Sri.Aditya Singh	01.04.024 to 31.03.2025	25/-	25/-
25	07/2018	2018	Sri. Amit Marandy	Sri.Sudhir Kumar	01.04.024 to 31.03.2025	25/-	25/-
26	27/2019	2019	Sri.Devendra Arya	Sri.Mayank Rajan Joshi	01.04.024 to 31.03.2025	25/-	25/-
27	16/2014	2014	Sri.Sanjay Kumar Arya	Sri.Vikas Anand	01.04.024 to 31.03.2025	25/-	25/-
28	09/2021	2021	Sri.Rizwan Hussain	Sri.Vikas Anand	01.04.024 to 31.03.2025	25/-	25/-
29	13/2014	2014	Sri.Navin Nayal	Sri.Vipul Sharma	01.04.024 to 31.03.2025	25/-	25/-
30	14/2021	2021	Sri.Pappu Arya	Sri.Karan Singh Dugtal	01.04.024 to 31.03.2025	25/-	25/-
31	08/2003	2003	Sri.Dileep Kumar Yadav	Sri. Ajay Veer Pundir	01.04.024 to 31.03.2025	25/-	25/-
32	14/2003	2003	Sri. Surendera Singh Bisht	Sri.Ramji Srivastava	01.04.024 to 31.03.2025	25/-	25/-
33	24/2019	2019	Sri.Lalit Singh Gaira	Sri.Alok Mahra	01.04.024 to 31.03.2025	25/- +50/-	75/-
34	04/2019	2019	Sri. Prakash Chandra	Sri.Alok Mahra	01.04.024 to 31.03.2025	25/- +50/-	75/-
35	04/2016	2016	Sri.Navin Chandra	Sri.Rajendra Singh Azad	01.04.024 to 31.03.2025	25/-	25/-
36	02/2021	2021	Sri.Harish Ram	Sri.Mohd. Azim	01.04.024 to 31.03.2025	25/-	25/-
37	07/2014	2014	Sri.Diwan Singh	Sri.Piyush Garg	01.04.2024 to 31.03.2025	25/-	25/-

**Applications for Fresh Registration:**

Sl. No.	Name of the Advocate Clerk	Date of Birth	Has Completed 21 years	Name of the Sr. Advocate/Advocate	Qualification	Fees ₹
1.	Sri.Lalit Mohan Joshi	30.06.1983	Yes	Sri.Ganesh Kandpal	Intermediate	110
2.	Sri. Roshan Singh Negi	20.07.1999	Yes	Sri. D.K.joshi	Intermediate	110
3.	Sri. Kamlesh Kumar	17.07.1999	Yes	Sri. Tapan Singh	Intermediate	110
4.	Sri. Manish Singh	10.09.1998	Yes	Sri.Raveendra Singh Bisht	Intermediate	110
5.	Sri. Manish Kumar Arya	01.03.1998	Yes	Smt.Sheetal Selwal	Intermediate	110
6.	Sri. Kamlesh Singh Mehra	28.02.1997	Yes	Sri.Prem Kaushal	Intermediate	110
7.	Sri. Himesh Arya	18.03.2004	No.	Sri.Parikshit Saini	High School	Not eligible
8.	Sri. Kamalluddin	07.03.2002	Yes	Sri. Mohd.Safdar	Intermediate	110
9.	Sri. Pankaj Giri Goswami	15.08.1994	Yes	Ms.Manisha Bhandari	High School	110

1. The above mentioned Advocates' Clerks are required to deposit the aforementioned fee in the Cash Section of this Court on or before 20.03.2024 by 1 p.m. through tender.

Sd/-  
Registrar (Judicial)  
High Court Of Uttarakhand

No.1451 /UHC/Admin.B/2006

Dated: 13.03.2024

Copy to:

1. President/ Secretary, High Court Bar Association, Nainital.
2. Deputy Registrar Accounts/Judicial.
3. D.R. Listing for publishing the notice in the cause list of Hon'ble High Court.
4. I/C NIC, High Court of Uttarakhand, Nainital with request to upload it on the website of the Hon'ble High Court.
5. Notice Board of High Court and Notice Board of Bar Association.
6. Guard File.

Sd/-  
Deputy Registrar  
Admin.B